

[10 December, 1999]

RAJYA SABHA

Master Plan to combat heat wave in Orissa

997. SHRI SANATAN BISI: Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) whether any master plan has been prepared to combat heat wave during ensuing summer, due to super cyclone in Orissa; and

(b) if so, what are the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TECHNOLOGY OF THE MINISTRY OF SCIENCE AND TECHNOLOGY (SHRI BACHI SINGH RAWAL 'BACHDA'): (a) No, Sir. There is no reason to believe that the development of Super Cyclonic Storm that struck Orissa on 29th October, 1999 would lead to heat wave conditions in the ensuing season.

(b) the question does not arise.

SC Directive regarding Pollution Causing Industries

†998. PROF. RAM GOPAL YADAV: Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

(a) whether Government's attention has been drawn to the news-item captioned, Pradushan Failane wale udyogon ka mamla, which appeared in the Hindi daily Jansatta, regarding violation of the order of Supreme Court by the Department; and

(b) if so, what is Government's reaction thereto and the action taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI BABU LAL MARANDI): (a) Yes, Sir.

(b) In pursuance of the Supreme Court's order dated 15th September, 1999, the Delhi Pollution Control Committee (DPCC) has issued closure orders to 238 industries on 9th November, 1999. Police authorities were asked to effect the closure and the Delhi Vidyut Board was asked to disconnect electric supply to these units. On 17th November, 1999 the Hon'ble Supreme Court have ordered to take police help for closing these units. Accordingly, DPCC has again asked Police authorities to report compliance.

†Original notice of the Question was received in Hindi.